

12.00 hrs.

Gazette dated the 27th
March, 1974.

PAPERS LAID ON THE TABLE
ANNUAL REPORT OF THE DEVELOP-
MENT COUNCIL FOR SUGAR INDUSTRY
FOR 1973-74, GUJARAT NOTIFICA-
TIONS UNDER GUJARAT PANCHAYATS
ACT, 1961 AND STATEMENTS

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
AND IRRIGATION (SHRI ANNA-
SAHEB P SHINDE) On behalf of
Shri Shah Nawaz Khan, I beg to lay
on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1973-74, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951 [Placed in Library. See No LT-9137/75]
- (2) A copy each of the following Gujarat Notifications under sub-section (4) of section 323 of the Gujarat Panchayats Act, 1961, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—
 - (i) The Gujarat Panchayat Service (Classification and Recruitment) (Sixth Amendment) Rules, 1973, published in Notification No KP/73-236/PRR/7168/10683/TH in Gujarat Government Gazette dated the 10th December, 1973, together with an explanatory note
 - (ii) The Rajkot District Panchayat Provident Fund Regulations (Amendment) Rules, 1974, published in Notification No KP/76/(74)/PRN/DLB (S) 1073/TH in Gujarat Government

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications

(4) Two statements (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the Notifications

[Placed in Library See No LT-9138/75.]

ANNUAL REPORT OF THE MAHARASH-
TRA AGRO INDUSTRIES DEVELOPMENT
CORPORATION AND ACCOUNTS OF ANIMAL
WELFARE BOARD, MADRAS FOR 1973-74

THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI PRABHUDAS
PATEL) I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library See No LT-9139/75].
- (2) A copy of the Certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras for the year 1973-74 and the Audit Report thereon, under sub-rule (4) of Rule 24 of the Animal Welfare Board (Administration) Rules, 1962 [Placed in Library. See No. LT-9140/75].